

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1909 OF 2005

CHAIRMAN, O.N.G.C.LTD. & ANR.

Appellant (s)

VERSUS

SHYAMAL CHANDRA BHOWMIK

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned Judgment and with prayer for interim relief and office report)

Date: 08/11/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Appellant(s)

Mr. G E Vahanvati, Solicitor General

Mr. A Mariarputham, Adv.

Ms. Aruna Mathur, Adv.

for M/s. Arputham, Aruna & Co., Adv.

For Respondent(s)

Ms. Anitha Shenoy, Adv.

Mr. A N Singh, Adv.

UPON hearing counsel the Court made the following

O R D E R

The learned Solicitor General appearing for the appellants commenced his arguments at 3.40 P.M. and was on his legs when the Court rose for the day.

The matter remained part-heard.

(D.P. WALIA)

COURT MASTER

(VIJAY AGGARWAL)

COURT MASTER